

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).4090-4091/2003

(From the judgement and order dated 29/10/2002 in CR No. 3655/2002 & CR No. 3657/2002 of  
The HIGH COURT OF A.P AT HYDERABAD)

THAYAMMA

Petitioner(s)

VERSUS

K. GURUCHARANAM

Respondent(s)

(With prayer for interim relief and office report )  
(For final disposal)

Date: 29/07/2005 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL  
HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner(s)

Mr.C.G.Sivakumaran, Adv.  
Mr. R.N. Keshwani,Adv.  
Mr.Ramlal Roy, Adv.

For Respondent(s)

Ms. Sushma Manchanda,Adv.

UPON hearing counsel the Court made the following

O R D E R

List it for hearing and disposal on a non-miscellaneous day.

( Satish K. Yadav )

Court Master

( V.P.Tyagi )

Court Master